

Item No.18

M.A.No.1691/2006  
O.A.No.2099/2002

01.03.2007

Present : Sri S.K. Gupta, learned counsel for applicant.  
Mrs. Remu George, learned counsel for respondents.

MA 1691/2006

MA 1691/2006 reportedly has become infructuous. Accordingly,  
MA 1691/2006 is dismissed with liberty in accordance with law.

  
(Mrs. Neena Ranjan)  
Member (A)

  
(P. Shanmugam)  
Chairman

/ravi/